

Annexure – 3

Name of the corporate debtor: M/s Nandanam Tiles and Sanitaries Pvt Ltd ; Date of commencement of CIRP: 19/01/2024 ; List of creditors as on: 29/06/2024
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Asset Reconstrucion Company (India) Limited	01.02.2024	591,115,019.00	591,115,019.00	Secured Financial Creditor	591115019 (Note 1)	591,115,019.00	No	99.00%	Nil	Nil	Nil	Nil	Nil
Total			591,115,019.00	591,115,019.00										

Note 1**1. Hypothecated Movable Assets**

a) For CCOL: First Charge by way of hypothecation of entire current assets of the firm.

B) For PC/FBP: First charge by way of hypothecation of stock of Rqw material in process finished goods packing materials etc. & export receivables backed by documents of title to good drawn under export order/Accepted bills of exchange drawn under Letter of credit.

c) For FSL (o) of TL: First charge by way of hypothecation of asset aquired utilizing the loan.

2. Immovable Properties - in the name of Individual directors (No immovable properties in the name of the corporate debtor are secured to the limit)